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Dated: 20.7.98 (45)

Applicant by Mr. Kerkar for
Mr. Y. R. Singh. Respondents by
Mr. V. G. Rege.

Mr. Rege wants time for
reply to C.P.

Adjourned to 10.8.98.

ms. ~~(D.S. Bawjia)~~ (R.G. Vaidyanath)
MCAJ VC

Reply to CP- 16/98
sec- on 18/8/98

No
3118

Per Tribunal Date: 10/8/98
Applicant in person by Mr. Kerkar for
advocate / Respondent by Mr. Rege
Council. At the request of Mr. Kerkar
The matter adjourned to 4/9/98
for adv. a CP 16/98
Dy. Registrar